

(c) the action taken by Government in each case?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH): (a) Eight.

(b) Six.

(c) Protests were lodged with the Government of Pakistan. Complaints were also lodged with the U.N. Observers about air-space violations in J. and K. area.

प्रतिरक्षा अनुसंधान तथा विकास संगठन

*376. श्री पं० मु० सईद : क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि प्रतिरक्षा अनुसंधान तथा विकास संगठन में पदोन्नतियाँ विभिन्न कर्मचारियों द्वारा किये जाने वाले कार्य के विषयों के वर्गानुसार की जाती हैं जिनके परिणामस्वरूप कुछ विषयों का कार्य करने वाले वरिष्ठ वैज्ञानिक सहायकों तथा अधिकारियों की गत दस वर्षों से पदोन्नति नहीं हुई है जबकि कुछ अन्य विषयों का कार्य करने वाले व्यक्तियों की तीन वर्षों में ही पदोन्नति की गई है ;

(ख) क्या यह भी सच है कि ऐसे विषयों का कार्य करने वाले कर्मचारियों में, जिनमें कोई पदोन्नति नहीं की गई है, भारी असन्तोष है ; और

(ग) क्या सरकार इस असन्तोष को दूर करने के लिए समुचित कार्यवाही करेगी और यदि नहीं, तो इसके क्या कारण हैं ?

प्रतिरक्षा मंत्रालय में राज्य मंत्री (श्री ल० ना० मिश्र) : (क) से (ग). चूँकि रक्षा अनुसंधान और विकास संगठन में भिन्न अनुशासन शामिल हैं, यह आवश्यक है कि भिन्न प्रयोगशालाओं में अनुसंधान सम्बन्धी नियुक्तियाँ उपयुक्त विशिष्ट योग्यताएँ पारित करने वाले वैज्ञानिक मेविगर्ग द्वारा धारण की जाए। इन परिस्थितियों में रक्षा विज्ञान सेवा में पदोन्नतियाँ

उनकी मूल विशेषताओं को समक्ष रखते हुए, एक विशिष्ट ग्रेड तक विशेष विषयदलों के अनुसार करनी पड़ती है कि जिन पर अफसर लगाए जाते हैं। उपभोक्ता सेवा की माँगों को सामने रखते हुए अनुसंधान तथा विकास सिम्बदियों की प्रगति चूँकि किसी समेकित ढंग का अनुसरण नहीं कर सकी, भिन्न विषयदलों में पदोन्नति के अवसर भी समेकित नहीं रहे हैं। तदपि, यह ठीक नहीं है कि गत दस वर्षों में कई विषयदलों में पदोन्नतियाँ नहीं की गईं। तदपि, भिन्न विषयदलों में पदोन्नति के अवसरों के सम्बन्ध में कुछ हद तक समेकितता पुरःस्थापित करने सम्बन्धी कई प्रस्ताव विचाराधीन हैं।

Purchase of B. Twill Bags

*377. SHRI MADHU LIMAYE: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:

(a) what were the total purchases of B. Twill bags by the Central Government during the first six months of this year;

(b) whether in view of the fall in raw jute market prices, Government have reduced the Central rate of Rs. 200 per hundred gunny bags; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK): (a) 2,84,76,600 pieces of standard 'B' Twill Bags at Rs. 5,63,41,776 (excluding excise duty and sales tax) were purchased during the first six months of this year.

(b) No, Sir.

(c) The price of Rs. 200/- per 100 B. Twills bags is only the maximum price.

Textile Industry During Fourth Plan

*378. SHRI LOBO PRABHU: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:

(a) the criteria on which viable textile mills are proposed to be selected for help

against the provision of Rs. 17.5 crores made in the Fourth Plan for the National Textile Corporation and how the mills have already been selected different from the other closed mills;

(b) the reasons for which stocks rose from 16.6 per cent to 17.5 per cent and profits fell considering that in the year 1967, the loom activity was 77.2 per cent and spindle activity 68.5 per cent in working mills and that 80 mills were closed down;

(c) in case this state of textile industry is due to the disproportionate increase in the prices of cotton, the new measures taken by Government to protect and progress cotton cultivation during the last two years and the results thereof; and

(d) whether the plight of the mills is due to consumer resistance to high prices and if so, how our prices compare with world prices, which may be stated in terms of grey cloth?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK): (a) The provision of Rs. 17.5 crores in the Fourth Five-year Plan for the National Textile Corporation is primarily meant for acquiring, working and modernising the mills taken over by Government under the Cotton Textile Companies Act, 1968. The provision can also be utilised, with the concurrence of Government, for meeting working capital and other requirements of the mills which are under Government management under the Industries (Development and Regulation) Act, 1951.

(b) During the year 1967, the stocks of cloth fluctuated from month to month and there was no undue rise in their accumulation. The reason for the rise in the stocks of yarn was the slackening of demand from the decentralised sector of handlooms and powerlooms.

(c) The difficulties of the cotton textile industry not entirely due to increase in the prices of cotton. However Government have taken the following measures to improve cotton cultivation :—

- (i) The schemes of package programmes under which all the essential inputs

needed to maximise yield are applied in specific areas with assured water supply have been continued and intensified.

- (ii) A centrally sponsored scheme for increasing the production of extra long staple variety, Sea Island Andrews, has been taken up in specified areas.

- (iii) Demonstration schemes have been enlarged and extended.

- (iv) Control over the prices of cotton was removed with effect from 1.9.1967 and support prices are fixed from year to year. The production of cotton in 1967-68 and 1968-69 was higher than that in the two preceding years.

- (d) The difficulties of the textile mills are not due to consumer resistance to high prices.

Formation of Rings by Suppliers

*379 SHRI RAMAVATAR SHASTRI Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state.

(a) whether Government are aware of the tendency among suppliers of equipments to Government and its agencies to form rings in order to get unduly higher prices for their equipments.

(b) whether any concrete instance of such attempt has been brought to the notice of Government;

(c) if so, the names of the suppliers who had indulged in such practices; and

(d) the action which has been taken against them?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHRY RAM SEWAK): (a) and (b) Yes; Sir.

(c) A list of suppliers involved is laid on the Table of the House; [Placed in Library. See. No. LT—1545/69].